

ITEM NO.6

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1349/2024

OMPAL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 185065/2018 - EXEMPTION FROM FILING O.T.  
IA No. 49240/2024 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES

WITH  
Crl.A. No. 2697/2024 (II)

IA No. 43043/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
IA No. 43044/2024 - EXEMPTION FROM FILING O.T.

Date : 04-02-2025 These matters were called on for hearing today.

For Appellant(s) :

Mr. Uzmi Jameel Husain, Adv.  
Mr. Mohd Aamir Dubas, Adv.  
Mr. Syed Mehdi Imam, AOR

Mr. Indrajeet Singh, Adv.  
Mr. Gaurav Kumar, Adv.  
Mr. Jitendra Kumar, AOR

For Respondent(s) :

Dr. Vijendra Singh, AOR  
Ms. Shweta Yadav, Adv.  
Ms. Apurva Mahndiyan, Adv.  
Mr. Shailesh Sharma, Adv.  
Mr. Deepak Goel, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

In both the matters numbered above, sole respondent has already filed the counter affidavit.

Original records of the High Court have been received but the Trial Court record are yet to be received.

Let D.O letter be issued.

List again on 6.3.2025.

SUJATA SINGH  
Registrar

MG